

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-38/2022/7615/A

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Jitu Moni Barman,
Member, MACT,
Sonitpur, Tezpur.

Dated Guwahati, the 7th September, 2022.

Sub:- **Station leave permission.**

Ref:- Letter No. MACT(S)/693 Dated 05.09.2022.

Sir,

With reference to the above, I am directed to inform you that your prayer for **station leave permission, with the official vehicle, at own cost, from the morning of 10.09.2022 till the morning of 12.09.2022**, has been granted. The District & Sessions Judge, Sonitpur, Tezpur and in his absence the next senior most Judicial officer at the station shall remain in charge of your Court and office in your absence.

Yours faithfully,

sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-75/1998/7616-7617/A, dated , 07-09-2022

Copy to:

1. The District & Sessions Judge, Sonitpur Tezpur.
2. The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)

Reto